GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
UNSTARRED QUESTION NO. 5390
TO BE ANSWERED ON 05.04.2023

PREVENTION THEFT FROM THE LOADED FREIGHT

†5390. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has taken any steps to prevent the theft of freight loaded on the goods-trains from various railway stations, particularly from Wadsa railway station under Gadchiroli Parliamentary constituency of Maharashtra;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 5390 BY SHRI ASHOK MAHADEORAO NETE TO BE ANSWERED IN LOK SABHA ON 05.04.2023 REGARDING PREVENTION THEFT FROM THE LOADED FREIGHT

(a) to (c): All necessary steps are in place to prevent incidents of theft of parcels/goods being transported through freight trains across Indian Railways. During the last three years i.e. 2020, 2021, 2022 and current year i.e. 2023 (upto February), no case of theft of goods in Goods trains at Wadsa Railway Station, has been reported. RPF staff are deployed during loading/ unloading of goods trains at Wadsa railway station ensuring proper security.

Following steps are being taken by the Railways to prevent theft of Railway Property/Goods transported through railways:-

1. All major railway stations, depots, yards and other vital installations are manned by Railway Protection Force round the clock.
2. Escorting of affected passengers & goods trains in identified vulnerable sections is being done.
3. Strengthening of basic security arrangements at Railway yards, Goods Sheds and Parcel Sheds is being done.
4. Frequent drives are conducted against undesirable elements in trains and railway premises to prevent such thefts.
5. Surveillance is kept through Close Circuit Television (CCTV) cameras, provided at about 864 railway stations.
6. Adequate security measures are taken at identified black spots from time to time.
7. All cases of theft of Railway property/booked consignment are promptly registered, enquired and arrested criminals are prosecuted as per law.
8. Crime Intelligence Branch (CIB) and Special Intelligence Branch (SIB) of RPF keep regular watch and collect intelligence from time to time about active criminals indulging in theft of Railway Property/Goods transported through Railways.

9. Regular co-ordination meetings are conducted with GRP/Civil Police for collection and sharing of criminal intelligence.

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